

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2503 OF 2020

(In connection with Crime No.67/2020 of Mannancherry Police
Station of Alappuzha District)

Petitioner/Accused :

Koyamon @ Kochumon, aged 34,
S/o.Mimuna,
Kattupuramveli, Vandanam P.O.,
Ambalappuzha North,
Alappuzha District.

By Adv. K.R VINOD

Respondents:

1. State of Kerala represented by
The Public Prosecutor,
High Court of Kerala,
Kochi -682 031.
2. Sub Inspector of Police,
Mannancherry Police Station,
Alappuzha,
Pin 688538

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2506 OF 2020

(In connection with Crime No.1718/2019 of Alappuzha North Police Station)

Petitioner/Accused :

Koyamon @ Kochumon, aged 34,
S/o.Mimuna,
Kattupuramveli, Vandanam P.O.,
Ambalappuzha North,
Alappuzha District.

By Adv. K.R VINOD

Respondents:

1. State of Kerala represented by
The Public Prosecutor,
High Court of Kerala,
Kochi -682 031.
2. Sub Inspector of Police,
Alappuzha North Police Station,
Alappuzha,
Pin 688081

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

**THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2537 OF 2020

(In connection with Crime No.304/2019 of Alappuzha North Police Station)

Petitioner/Accused :

Koyamon @ Kochumon, aged 34,
S/o.Mimuna,
Kattupuramveli, Vandanam P.O.,
Ambalappuzha North,
Alappuzha District.

By Adv. K.R VINOD

Respondents:

1. State of Kerala represented by
The Public Prosecutor,
High Court of Kerala,
Kochi -682 031.
2. Sub Inspector of Police,
Alappuzha North Police Station,
Alappuzha,
Pin 688081

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

**THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
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PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2713 OF 2020

(Crime No.68/2020 of Mannancherry Police Station, Alappuzha)

Petitioner/Accused :

Koyamon @ Kochumon, aged 34,
S/o.Mimuna,
Kattupuramveli, Vandanam P.O.,
Ambalappuzha North,
Alappuzha District.

By Adv. K.R VINOD

Respondents:

1. State of Kerala represented by
The Public Prosecutor,
High Court of Kerala,
Kochi -682 031.
2. Sub Inspector of Police,
Mannancherry Police Station,
Alappuzha,
Pin 688538

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

**THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2715 OF 2020

(In connection with Crime No.68/2020 of Mannancherry Police Station,
Alappuzha)

Petitioner/Accused :

Koyamon @ Kochumon, aged 34,
S/o.Mimuna,
Kattupuramveli, Vandanam P.O.,
Ambalappuzha North,
Alappuzha District.

By Adv. K.R VINOD

Respondents:

1. State of Kerala represented by
The Public Prosecutor,
High Court of Kerala,
Kochi -682 031.
2. Sub Inspector of Police,
Mannancherry Police Station,
Alappuzha,
Pin 688538

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2733 OF 2020

(In Crime No.665/2019 of Alappuzha North Police Station,
Alappuzha)

Petitioner/Accused :

Koyamon @ Kochumon, aged 34,
S/o.Mimuna,
Kattupuramveli, Vandanam P.O.,
Ambalappuzha North,
Alappuzha District.

By Adv. K.R VINOD

Respondents:

1. State of Kerala represented by
The Public Prosecutor,
High Court of Kerala,
Kochi -682 031.
2. Sub Inspector of Police,
Alappuzha North Police Station,
Alappuzha,
Pin 688081

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

**THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:**

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

TUESDAY, THE 12TH DAY OF MAY 2020 / 22ND VAISAKHA, 1942

BA NO.2741 OF 2020

(Crime No.1251/2018 of Alappuzha North Police Station, Alappuzha)

Petitioner/Accused :

Koyamon @ Kochumon, aged 34,
S/o.Mimuna,
Kattupuramveli, Vandanam P.O.,
Ambalappuzha North,
Alappuzha District.

By Adv. K.R VINOD

Respondents:

1. State of Kerala represented by
The Public Prosecutor,
High Court of Kerala,
Kochi -682 031.
2. Sub Inspector of Police,
Alappuzha North Police Station,
Alappuzha,
Pin 688081

By P.P. Sri.Ajith Murali & Santhosh Peter(Sr)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.Nos.2503, 2506, 2537, 2713, 2715,
2733 & 2741 of 2020

Dated this the 12th day of May, 2020

O R D E R

The learned counsel for the petitioner submitted the petitioner wants to withdraw these bail applications with liberty to approach the trial court. Accordingly, these bail applications are dismissed as withdrawn with liberty to the petitioner to approach the lower court.

**P.V.KUNHIKRISHNAN
JUDGE**

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